

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **05.06.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER : Comp.Appeal/59/2024
PETITION NUMBER :
NAME OF THE PETITIONER(S) : Income Tax Officer
NAME OF THE RESPONDENT(S) : Zado Infotech Solutions India Pvt. Ltd.&
4 Others
UNDER SECTION : Sec 252(1) of CA, 2013

ORDER

Present: Shri. Raj Jhabakh, Ld. Counsel for the Appellant.

Appellant is directed to serve copy of the appeal on the Respondent / RoC and file Affidavit of Service.

List the appeal for appearance / report on **22.07.2024**.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

vs